

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)  
Regulation, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BSE SAMMAAN CSR LIMITED**

|   |                                                                                          |                                                                                                                                                                                                                                     |
|---|------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Name of the corporate person                                                             | BSE Sammaan CSR Limited                                                                                                                                                                                                             |
| 2 | Date of Incorporation of corporate person                                                | 10 <sup>th</sup> September, 2015                                                                                                                                                                                                    |
| 3 | Authority under which corporate person is incorporated/registered                        | Registrar of Companies, Mumbai, Maharashtra.                                                                                                                                                                                        |
| 4 | Corporate Identify Number (CIN)                                                          | U74999MH2015PLC268298                                                                                                                                                                                                               |
| 5 | Address of the registered office and principle office (if any) of corporate person       | 25 <sup>th</sup> Floor, P J Towers, Dalal Street, Fort, Mumbai, Maharashtra - 400001, India.                                                                                                                                        |
| 6 | Liquidation commencement date of corporate person                                        | 11 <sup>th</sup> June, 2021                                                                                                                                                                                                         |
| 7 | Name, address, email address, telephone number and registration number of the liquidator | Mr. Venugopal Madhavan Panicker<br>A-801, Neel Sidhi Tower, Sector 12, Plot 195, Vashi, Navi Mumbai - 400703, India<br>Email Id: vmprmc@gmail.com<br>Phone No.: +91- 9820083003<br>Reg. No.: IBBI/IPA-001/IP-P01162/2018-2019/11915 |
| 8 | Last date of submissions of claims                                                       | 11 <sup>th</sup> July, 2021                                                                                                                                                                                                         |

Notice is hereby given that **BSE Sammaan CSR Limited** has commenced voluntary liquidation on **11<sup>th</sup> June, 2021**.

The stakeholders of **BSE Sammaan CSR Limited** are hereby called upon to submit a proof of their claims, on or before **11<sup>th</sup> July, 2021** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

  
**Venugopal Madhavan Panicker**  
Liquidator

Reg. No: IBBI/IPA-001/IP-P01162/2018-2019/11915

Date: 14th June 2021

Place: Mumbai